

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No.1965/ 2015

New Delhi, this the 16th day of August, 2016

**Hon'ble Mr. P.K. Basu, Member (A)
Hon'ble Dr. Raj Vir Sharma, Member (J)**

Ms. Anjali Chauhan,
Aged about 37 years
W/o Sh. Prem Pratap Singh Chauhan,
R/o 632, Sector -5
R.K. Puram
New Delhi.Applicant.

(By advocate: Sh. Amit Anand)

Versus

Union of India through & Ors.

1. Chairman
Central Water Commission
Sewa Bhawan,
R.K. Puram
New Delhi.
2. Secretary,
Department of Personnel & Training
North Block, New Delhi. Respondents

(By Advocate: Mr.Rajeev R. Raj)

ORDER (ORAL)

Hon'ble Mr. P.K. Basu, Member (A)

The issue involved here is whether MACP upgradation will be as per the hierarchy of post or hierarchy of grade pay.

Admittedly, this very issue is pending before Hon'ble Supreme Court for adjudication. Since both parties will have to abide by the judgment of the Hon'ble Supreme Court this proceeding is closed. No costs.

(Raj Vir Sharma)
Member (J)

(P.K. Basu)
Member A)

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